

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.3941/2023

(Arising out of impugned final judgment and order dated 29-08-2022 in WC No. 49873/2003 passed by the High Court of Judicature at Allahabad)

KRISHNA LAL DIXIT

Petitioner(s)

VERSUS

ZILA PANCHAYAT AURRAIYA & ANR.

Respondent(s)

(IA No. 28001/2023 - EXEMPTION FROM FILING O.T.)

Date : 09-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Uday Prakash, Adv.
Ms. Harshita, Adv.
Mr. Yogendra Singh, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Ashish Sharma, Adv.
Mr. Anil Kumar Gupta, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s) Mr. Arvind Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request made on behalf of the respondent, list again on 13th February, 2024 to enable the respondent to make alternative arrangement.

(RAJNI MUKHI)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)